

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.4346
TO BE ANSWERED ON 28.03.2017

Treatment of Wild Animals

4346. SHRI R.P. MARUTHARAJAA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has sought any report on lapses in the treatment of wild animals in the country including Tamil Nadu;
- (b) if so, the details and response received thereon, State-wise; and
- (c) the corrective steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a) to (c) Protection of wild animals is the responsibility of the concerned State Forest Department. However, a specific complaint from animal right activist Ms. Radha Rajan regarding death of a young tusker and his mother and the elephant 'Madhukkarai Maharaj' in Tamil Nadu was received. Inspector General of Forests (NTCA), Regional Office, Bangalore was requested to enquire into the complaint. The enquiry report concluded that there was no negligence on the part of Forest and Veterinary official of Tamil Nadu Forest Department in capture and translocation of the wild tusker and the wild tuskar continued his aggressive behavior even after confinement in kraal resulting in cranial fractures and severe cerebral hemorrhage leading to sudden death of the animal.
